

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 28.08.2019 (WEDNESDAY)**  
**COURT III**  
**10:30 AM**

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

**For Admission (Fresh Case)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 871-872 of 2019	Santosh Wasantrao Walokar. Vs. Murli Industries Ltd & Anr.	Karan Kohli	

**For Admission (After Notice)**

2.	Comp. App (AT) No. 184 of 2019	M. Appayya & Ors. Vs. M. Chandra Sekhar Rao & Ors.	Anshuman Sharma	Dhruv Gupta
3.	Comp. App. (AT) No. 188 of 2019	Deorao Shriram Kalkar & Anr. Vs. NCLT, Mumbai Bench & Anr.	Yogita Bhatia	
4.	Comp. App (AT) No. 191 of 2019	D. Aravindakshan. Vs. Agastya Bio Pharm India Ltd & Ors.	D.Aravindakshan	K.S. mahadevan
5.	Comp. App (AT) No. 192 of 2019	Enness Capitals Pvt Ltd. & Ors. Vs. Hyderabad Securities and Enterprises Ltd & Ors.	Vipul Ganda	Y.Suryanarayana Jagriti Ahuja (R19)

**For Hearing (Part Heard)**

6.	Comp. App. (AT) No. 122 of 2018	S.K. Big Star Foods Ltd. & Ors. Vs. TM-Food Processing Ltd. &Ors.  <b>With</b>	G.Ramakrishna Prasad	K. Sharat Kumar
7.	Comp. App. (AT) No. 163 of 2018	K. Trinadha Reddy & Ors. Vs. TM-Food Processing Ltd. &Ors.  <b>With</b>	Mohd. Wasay Khan	GouthamShivshankar (R1 to R9), Anandh K (R19 to 22)
8.	Comp. App. (AT) No. 210 of 2018	Rayudu Nagabhushan & Ors. Vs. S.K. Bigstar Foods Ltd. &Ors.	John Mathew	GouthamShivshankar (R2-10)

		<b>With</b>		
<b>9.</b>	Comp. App. (AT) No. 211 of 2018	Kaja Gajendra Rao & Ors. Vs. S.K. Bigstar Foods Ltd. & Ors.	John Mathew	GouthamShivshank ar
<b>10.</b>	Comp. App. (AT) No. 37 of 2019	Arpit Agarwal Vs. Skytech Constructions Pvt Ltd & Ors.	Arpit Agarwal	Anubhav Gupta

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**By Order**

**-sd/-  
Registrar**